Annexure-8

Name of the corporate debtor: Kamala Board Box Private Limited; Date of commencement of CIRP: 19/08/2025; List of creditors as on: 11/09/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of	Amount of claim under verification	I - I
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount covered by guarantee		% of voting share in CoC	claim	dues, that	claim not		
1	Dhanuka Industrial Corporation	09-09-2025	1,35,000.00	-	Unsecured	Nil	Nil	Nil	Nil	-	-	-	1,35,000.00	Wrong Claim Form submitted. Email sent by IRP on 10-09-2025 to use the appropriate form under Regulation
2	The Sysnthetic Glue and Chemical Industries	09-09-2025	3,64,441.00	-	Unsecured	Nil	Nil	Nil	Nil	-	-	-	3,64,441.00	7(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
		Total	4,99,441.00	-						-	-	-	4,99,441.00	